3 - No Ho A - (AT)

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Affidavit to be Furnished by the candidate alongwith Nomination Paper

From 69, Northe Constituency (Name of the Constituency)

Makesh fas wan undaught rivite of Gore Lal fas wan 1901 51 years, resident of Makela - shir puri posson into postal a	des duress), o cambidote at the above
Election, do hereby solemnly affirm and state on oath as under:-	2019
(strike out whichever is not applicable)	
(1) I am a candidate set up by	y)/am contesting as an
Independent-candidate.	

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
ŀ.	Self	ABKPP 7433R	2010-11	R. 3, 33, 692/-
2.	Spouse- (Wibe)	ACUPD 9245N	2010-11	Rs. 2,35,554/-
3.	Dependent 1	×	-	
4.	Dependent 2	×		
5.	Dependent 3	×	_	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SL No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	- NIL-
(b)	Name of the court, Case No. and Date of order taking cognizance:	- NIL -
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	-NIL-

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for		WT-100-100-100-100-100-100-100-100-100-10
	which convicted :	×0	-NIL -
(b)	Name of the Court(s). Case No. and		
	Date(s) of order(s).		-NIL -

(5) That I give herein below the details of recussets (movable and is movable etc.) of mysels. my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate,

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse (wite)	Dependent-1	Dependent-2	Dependent-3
1	Cash in hand	11.500/-	6,400/-	-	-	-
ii)	accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the	5.9.1 SIBNY - Kathlas RS.17, 823/- SIB1, SIBNY RS.27,500/- C 181. Kahlas NYCHE. RS.4,413/- KKG BOMK, Kathlas, SIBN RS.7,684/	10:0/0,	_	_	-
iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	UTI-8.10,00	D - CA OFC		-	- Lie Pality
iv)	Details of investment in NSS, Li Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the	520537185 520537185 520530610 520852932 521119768 5.A. 9,42,000	KUP- 35,000	20187299 00/- 5.A. P. 50	8 5275654	08 52255540
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	HVP - K.1,48, Investment Habesh Tro Ro.11,13,00 Sathara Indi Ro.20,000/	0/-	-	-	-
(vi)	Motor venicles/Aircrans/	Maritica Brega-005 Bolero-Bri 3721 3) Lnova-25	5 8239 9/5121	_	-	-
(vi	Jewelry, bullion and valuable thing (give details of weight and value)	Rogrem get Ring & eda Ro. 2 Lake	of gogram	1		

Any other assets such as value of Claims/interest	1) Revolvent to 0,000/		7	
Crow Total value	8 35,41,420	50,000/-	50,0001-	50,000/-

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	_		_	_	_
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property	_		-1-	_	_
	Cost of Land (in case of purchase)at the time of purchase				-	
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Mauzar-Rheni Khatar - 123 Klusara - 191	Khal	Rentur 57		
	Area (Total measurement in sq. ft.)	Area - 12 Dis Value 12/12	Vara -	Re. 8 Lake		
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property			113		
	Cost of Land (in case of purchase) at the time of purchase		,			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	-			- 2	-
	Built up Area (Total measurement in sq. ft.)					

	V techer inherited property (* en or NO)					
	D α of purchase in case of serf as unfred property	-			_	-
	Cost of property (in case of prochase) at the time of prochase	-	-	_	_	_
000000000000000000000000000000000000000	A sy Investment on the property by way of development, construction etc.					
	Approximate Current market value					
v)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Mali No 8	2 Khal	20-Kolist Chaldeny 1140 2655, 2656 0 114 Dis	_	
	Area (Total measurement in sq. ft.)	Value - 17	Lorde Va	he le. 17 Locker		
	Built up Area (Total measurement in sq. ft.)	-				
*	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
***************************************	Cost of property (in case of purchase) at the time of purchase				-	
	Any Investment on the land by way of development, construction etc.			_		
	Approximate Current market value					
r)	Others (such as interest in property)					
ri)	Total of Current Market Value of (i) to (v) above	29,00,000/	25,00,000/		_	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s) Dependent-1		elf Spouse(s) Dependent-1 Dependent-		Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	5/51, Kolstan CV: Chale Lone Re. 2,34,698		-	-	-		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Salver 1	*	-	-	-		

	Any other liability					
	Grand total of liabilities	2,34.638/-	_		_	-
(ii)	Government Dues: Dues to departments dealing with government				_	-
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity			_		_
	Dues to departments dealing with supply of telephones/mobiles				12	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-		-		_
	Income Tax Dues					
	Wealth Tax Dues	_			_	_
	Service Tax Dues		_	_	_	
	Municipal /Property Tax Dues			1		-
	Sales Tax Dues					
	Any other dues	_			_	
	Grand total of all Govt. dues	NIL	NI L	MIL	MIL	MIL

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Maheen & ao wan
2.	Full postal address	Monda - Shivpuri, Possist - Wahler
3.	Number and Name of the constituency and state	69, Kerha
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bab
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	-MIL -

		Total number of Fending and (s) have taken cognizate			-		-		-
5	РА	N of				or which la		1.00	Franc Stown
	(a)	Candidate ABKPP	7433R	Annual Contract of	-	. 2010		Rs.	3,33,692/-
	(b)		9245 N	-		2010	-11		2.35,554/-
	(c)	Dependents							
6.		Details	of Assets and	Liabilit	ies ir	rupees			
		Description	Self	Spouse	D	ependent-I	Depende	ent-li	Dependent-III
۸.		Moveable Asset (Total value)	35,06,286/	7.84,33	1/-	50000/	50,	ecct-	50,000/-
В.		Immovable Asset	29.00,000/						
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	_	_					-
	(ii)	Approximate Current Market Price of Asset (Total Value)							
7		Liabilities							
		(i) Government dues (Total)	-	-		_		_	-
		(ii) Loans from Bank, Financial Institutions and others (Total)	2,34,638/					+5.55	
8.	Hi	ghest educational qualifie	cation:						
	1	I. Com.							
	S		\$1.72.72		0.11				
		Give details of School / Un urse) (Name of the School							

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6

above.

Verified at PATHA this the	e Bolh day o	December	201.1
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Mohing Persons
DEPONENT30/12/2011

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly